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- National Coop. Sugar Mills Ltd. v. Director of Industrial Safety & Health*, (**Battu Devanand**, J.), [2023 SCC OnLine Mad 7250](#)
- National Coop. Sugar Mills Ltd. v. Director of Industrial Safety & Health*, (**Battu Devanand**, J.), [2023 SCC OnLine Mad 7251](#)
- National Coop. Sugar Mills Ltd. v. Director of Industrial Safety & Health*, (**Battu Devanand**, J.), [2023 SCC OnLine Mad 7252](#)
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- Periasamy Pachamuthu Perama Pillai v. Union of India*, (**Sanjay V. Gangapurwala**, C.J. and D. Bharatha Chakravarthy, J.), [2023 SCC OnLine Mad 7300](#)
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- R. Balan v. Collector*, (**Sanjay V. Gangapurwala**, C.J. and D. Bharatha Chakravarthy, J.), [2023 SCC OnLine Mad 7308](#)

- R. Buvanesvari v. UT (State of Pondicherry)*, (R.N. Manjula, J.), [2023 SCC OnLine Mad 7235](#)
- R. Maragatham v. State of T.N.*, (S.S. Sundar and Sunder Mohan, JJ.), [2023 SCC OnLine Mad 7268](#)
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- United India Insurance Co. Ltd. v. Ramalakshmi*, (Rmt. Teekaa Raman and P.B. Balaji, JJ.), [2023 SCC OnLine Mad 7204](#)
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- Workmen v. United India Insurance Co. Ltd.*, (R. Hemalatha, J.), [2023 SCC OnLine Mad 7276](#)

### Central Acts/Rules/Regulations etc.

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Ministry of Personnel Public Grievances and Pensions, [\[F. No. 42/12/2009-P&PW\(G\)\]](#)

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[Goa Mineral Ore Permanent Fund Trust](#)

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[Goa Public Service Commission \(Members and Staff\) \(Conditions of Service\) \(Tenth Amendment\) Regulations, 2009](#)

[Goa Land Revenue \(Conversion of use of land and non-agricultural assessment\) \(Amendment\) Rules, 2009](#)

[Government of Goa, Office of the Director General of Police, Indian Reserve Battalion, Group 'C', Non-Gazetted, Non-Ministerial post, Recruitment Rules, 2021](#)

[Government of Goa, Secretariat, Group 'C', Non-Ministerial, Non-Gazetted post, Recruitment Rules, 2009](#)

[Government of Goa, Directorate of Settlement and Land Records, Group 'C', Non-Gazetted, Non-Ministerial post, Recruitment Rules, 2021](#)

[Government of Goa, Directorate of Health Services, Institute of Nursing Education, Group 'A', Gazetted posts, Recruitment Rules, 2021](#)

[Government of Goa, Directorate of Fire and Emergency Services, Group 'A', Gazetted, Non-Ministerial posts, Recruitment Rules, 2021](#)

[Government of Goa, Directorate of Food and Drugs Administration, Group 'B', Non-Gazetted, Non-Ministerial post, Recruitment Rules, 2021](#)

[Government of Goa, Public Works Department, Group 'B', Gazetted, Non-Ministerial posts, Recruitment Rules, 2021](#)

[Government of Goa, Office of the Director General of Police, Group 'A', Gazetted, Non-Ministerial post, Recruitment Rules, 2021](#)

[Goa Uniforms and Allowances to the Excise Executive Staff \(Amendment\) Rules, 2021](#)

[Goa Excise Duty \(Amendment\) Rules, 2021 \(2\)](#)

[Government of Goa, Goa Medical College and Hospital, Group 'A', Gazetted post, Recruitment Rules, 2021](#)

[Government of Goa, Department of Printing and Stationery, Group 'C', Non-Ministerial, Non-Gazetted posts, Recruitment \(Amendment\) Rules, 2009](#)

[Government of Goa, Goa Dental College and Hospital, Group A, Gazetted, Non-Ministerial post, Recruitment Rules, 2021](#)

[Government of Goa, Water Resources Department, Group 'C', Non-Ministerial, Non-Gazetted post, Recruitment Rules, 2009](#)

[Goa Medical Education Service \(Amendment\) Rules, 2021](#)

[Business of the Government of Goa \(Allocation\) \(Fortieth Amendment\) Rules, 2021](#)

[Goa Co-operative Societies \(1st Amendment\) Rules, 2009](#)

[Goa Clinical Establishments \(Registration and Regulation\) Rules, 2021](#)

[Goa Maintenance and Welfare of Parents and Senior Citizens Rules, 2009](#)

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[Goa Factories \(Fifteenth Amendment\) Rules, 2021](#)

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Goa Administration Office of the Comunidades, [\[V. No. A-1086/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1103/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1107/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1111/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1114/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1116/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1117/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1118/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1119/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1129/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1133/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1134/2009\]](#)

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Goa Administration Office of the Comunidades, [\[V. No. A-1155/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1166/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1167/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1171/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1172/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1173/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1178/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1180/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1182/2009\]](#)

Goa Administration Office of the Comunidades, [\[V. No. A-1184/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1185/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1187/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1198/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1199/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1219/2009\]](#)  
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Goa Administration Office of the Comunidades, [\[V. No. A-1286/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1289/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1309/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1310/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1311/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1317/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1323/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1336/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1337/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1338/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1340/2009\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. A-1343/2009\]](#)  
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Goa Administration Office of the Comunidades, [\[V. No. AM-119/2021\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. AM-138/2021\]](#)  
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Goa Administration Office of the Comunidades, [\[V. No. AP-223/2021\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. AP-249/2021\]](#)  
Goa Administration Office of the Comunidades, [\[V. No. AP-250/2021\]](#)  
Goa Advertisement Department, [\[V. No. A-1197/2009\]](#)  
Goa Advertisement Department, [\[Noti. No. 17/25/85-RD\(1\)\]](#)  
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Goa Advertisement Department, [\[Noti. No. ACNZ/ELECT/76/09-10/1099\]](#)  
Goa Advertisement Department, [\[Company Application No. 40 of 2009\]](#)  
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Goa Advertisement Department, [\[Marriage Petition No. 17/2009/A\]](#)  
Goa Advertisement Department, [\[Marriage Petition No. 27/2009/II\]](#)  
Goa Advertisement Department, [\[Marriage Petition No. 29/2008/II\]](#)  
Goa Advertisement Department, [\[Marriage Petition No. 34/2009/I\]](#)  
Goa Advertisement Department, [\[Marriage Petition No. 35/2009/II\]](#)  
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Goa Advertisement Department, [\[Marriage Petition No. 41/2007/II\]](#)  
Goa Advertisement Department, [\[Marriage Petition No. 43/2004/A\]](#)  
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Goa Advertisement Department, [\[Matrimonial Petition No. 23/07/C\(1\)\]](#)  
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Goa Advertisement Department, [\[Matrimonial Petition No. 28/2008/A\]](#)



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Goa Advertisement Department, [\[Matrimonial Petition No. 4/2007/A\]](#)  
Goa Advertisement Department, [\[Matrimonial Petition No. 53/2008/B/4619\]](#)  
Goa Advertisement Department, [\[Matrimonial Petition No. 55/08/C\]](#)  
Goa Advertisement Department, [\[Matrimonial Petition No. 57/2007/B\]](#)  
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Goa Advertisement Department, [\[Matrimonial Petition No. 5/2009/B\]](#)  
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Goa Advertisement Department, [\[Matrimonial Petition No. 8/2009/A\]](#)  
Goa Advertisement Department, [\[Notices 05-11-2009\]](#)  
Goa Advertisement Department, [\[Notices 24-09-2009\]](#)  
Goa Advertisement Department, [\[Notices 26-08-2009\]](#)  
Goa Advertisement Department, [\[Review Application No. 44/2008/I\]](#)  
Goa Advertisement Department, [\[V. No. 57653/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57658/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57659/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57666/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57669/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57680/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57698/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57702/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57714/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57715/2009\]](#)  
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Goa Advertisement Department, [\[V. No. 57737/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57738/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57739/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57786/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57788/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57796/2009\]](#)

Goa Advertisement Department, [\[V. No. 57812/2009\]](#)  
Goa Advertisement Department, [\[V. No. 57833/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1040/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1041/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1063/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1064/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1066/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1067/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1068/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1069/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1070/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1071/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1072/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1073/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1074/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1075/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1077/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1078/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1079/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1080/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1081/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1082/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1083/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1088/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1089/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1091/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1092/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1093/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1094/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1096/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1097/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1098/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1099/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1100/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1101/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1102/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1104/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1105/2009\]](#)  
Goa Advertisement Department, [\[V. No. A-1106/2009\]](#)

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